

## EXPORT TARGET OF TOOL INDUSTRY

3567. SHRI BHIKU RAM JAIN : Will the Minister of COMMERCE be pleased to state :

(a) the target set by the tool industry for export during the Sixth Plan;

(b) whether any efforts were made to meet the rising demand for tools in developed and developing countries;

(c) whether it is a fact that a study prepared by the International Trade Centre, Geneva have pointed out the possibility of vast market for tools in West Asia South East Asian; and

(d) what measures are being taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) The Engineering Export Promotion Council (EEPC), a Government sponsored Organisation, has set the following targets for export of tools during the remaining years of the Sixth Plan period :

|                           | Rupees                      | Crores        |
|---------------------------|-----------------------------|---------------|
|                           | Hand, Small & Cutting Tools | Machine Tools |
| 1982-83 . . . . .         | 60                          | 36            |
| 1983-84 . . . . .         | 75                          | 42            |
| 1984-85 (Prov.) . . . . . | 77                          | 50            |

(b) All efforts are being made by the EEPC to meet the rising demand for tools in developed as well as developing countries by conducting market surveys, participating in trade fairs/exhibitions, organising conferences, inviting buyers delegations, sending trade delegations abroad etc.

(c) Yes, Sir.

(d) In order to take advantage of the export opportunities available in West Asian and South East Asian markets, the EEPC sponsored a delegation of machine tools industry to South East Asian countries in 1981 and proposes to send a delegation of machine tool and hand tool industry to Australia during the current year. Apart from this, the EEPC disseminates, on a regular basis, amongst its exporting

member firms the results of market surveys conducted by its foreign offices.

## EXPORT OF SPORTS GOODS

3568. SHRI BHIKU RAM JAIN : Will the Minister of COMMERCE be pleased to state :

(a) the value of Indian sports goods exported during the last three years; year-wise;

(b) the target fixed for exports of sports goods this year and the measures proposed for extending encouragement to exporters of sports goods; and

(c) whether it is also proposed to re-classify and include various items under sports which are at present excluded from sports goods; if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) The export figures for the last three years are as under :

|         | (Rs. in crores)   |
|---------|-------------------|
| 1979-80 | 24.38             |
| 1980-81 | 28.49             |
| 1981-82 | 29.88 (Tentative) |

(b) The export target for 1982-83 has been provisionally fixed at Rs. 35 crores. In order to encourage exporters of sports goods the following steps/measures have been/are being taken;

(i) Cash Compensatory Support is being given on exports of sports goods;

(ii) Imports of Nylon Gut, ashwood and beechwood, willow clefts, feathers and cork bottom, have been allowed duty free;

(iii) The sports goods trade and the Council have been permitted to participate in fairs/exhibitions abroad with Government in aid;

(iv) Sponsoring sales teams/study teams abroad;

(v) Abolition/reduction in customs duties on items which are used as raw materials for manufacturing sports goods.

(c) Government review the matter periodically and classify items which are essentially sports goods items. Recently

some of the items have been classified as sports goods as given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4373/82].

#### INVESTMENT BY INDIAN IMMIGRANTS

3569. SHRI S. B. SIDNAL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Indian immigrants to the Gulf have experienced lack of investment opportunities at home;

(b) the estimated annual remittances by immigrants in the Gulf areas;

(c) whether Government propose to open investment advisory bureaux to encourage immigrants to make corporate investments; and

(d) whether Government also propose to consider higher rates of interests and assure better returns from industrial investments ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) No, Sir. Adequate and liberal opportunities have been provided to facilitate investment by non-resident Indians.

(b) Attention is invited to reply given to Unstarred Question No. 1038 dated the 26th February, 1982.

(c) No, Sir. However, wide publicity is being given to all the facilities available to non-resident Indians for investment, etc., in India through our Missions, branches of Indian Banks and in particular by the offices of the Indian Investment Centre.

(d) The interest on external deposits has been increased by 2 per cent vis-a-vis resident deposits. For industrial investments it is not feasible to provide differential returns to non-residents. However, it is open to these persons to make investments in such companies and such shares as they consider attractive.

#### I.T. SEARCHES ON THE PREMISES OF DOCTORS, LAWYERS, ENGINEERS ETC.

3570. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether the Income Tax authorities have made any searches on the premises

of doctors, lawyers and engineers etc. during the last two years and so far in 1982;

(b) if so, what are the details in this regard about the number of cases of concealment of income detected State-wise; and

(c) what special measures Government propose to take to check the increasing tendency of majority of members of these groups to evade taxes on their incomes ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) Yes, Sir.

(b) The number of cases of concealment of income/wealth will be known only after the investigations are complete and the relevant assessments are finalised in these cases.

(c) It has recently been made obligatory for persons carrying on certain professions to maintain prescribed books of account and records. For effectively dealing with the cases of professionals, their cases are being concentrated in professional circles in cities having large population. During survey operations also information about professionals is gathered.

#### हथकरघा वस्त्रों तथा हस्तशिल्प के लिए एक स्वतन्त्र विभाग खोलने का प्रस्ताव

3571. श्री अशफाक हुसैन : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को हथकरघा वस्त्रों तथा हस्तशिल्प के लिये वाणिज्य मंत्रालय के अधीन एक स्वतन्त्र विभाग खोलने का प्रस्ताव प्राप्त हुआ है ;

(ख) यदि हां, तो उम पर क्या कार्यवाही की गई ;

(ग) क्या एन०ए०वी०ए०आर०डी० के आधार पर हथकरघा वस्त्रों तथा हस्तशिल्पों के लिये एक अलग बैंक भी खोलने का प्रस्ताव सरकार को प्राप्त हुआ है ; और

(घ) यदि हां, तो क्या सरकार का विचार इस प्रस्ताव को वित्त मंत्रालय को भेजने का है ?

वाणिज्यमंत्रालय में उप मंत्री (श्री पी० ए० संगमा) :

(क) और (ग) हथकरघा तथा हस्तशिल्प के लिये एक पृथक विभाग और साथ ही इन क्षेत्रों